### Government of India Ministry of Drinking Water and Sanitation

# LOK SABHA UNSTARRED QUESTION NO.1938 TO BE ANSWERED ON 27-07-2017

#### **Status of Swachh Bharat Mission**

#### 1938. SHRI ANSHUL VERMA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the status of Swachh Bharat Mission (SBM) and the extent to which it has been implemented successfully;
- (b) whether the SBM is facing socio-political resistance in sidestepping the inhuman and illegal practice of manual scavenging and if so, the details thereof; and
- (c) the details of the funds provided to various States under SBM during each of the last three years and the current year, State-wise?

## ANSWER MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The Swachh Bharat Mission (Gramin) (SBM (G)) was launched on 2nd October, 2014 with the aim to attain Swachh Bharat by 2<sup>nd</sup> October 2019. The focus of the scheme is on behavior change and usage of toilets. Against the expected outcome of 50 lakh individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the target. During 2015-16, 127.41 lakh toilets were constructed against expected outcome of 120.00 lakh. For the year 2016-17, against the expected outcome of 1.5 crore individual latrines, 219.24 lakh latrines (146%) have been constructed. For the year 2017-18, against the expected outcome of 1.7 crore individual latrines, 50,64,122 latrines (30%) have been constructed as on 24-07-2017. Sanitation Coverage, which was 38.67% on 2.10.2014, has increased to 65.49% on 24-07-2017. A total of 2,12,567 Villages, 96,219 Gram Panchayats, 1,438 Blocks and 151 District have been declared Open Defecation Free (ODF) as on 24-07-2017. In addition, 5 States namely Sikkim, Himachal Pradesh, Kerala, Uttarakhand and Haryana have also been declared ODF.
- (b) No, Madam.
- (c) State/UT-wise, Central share released under SBM(G) during last 3 years and current year is at Annexure-1

Annexure-1.
Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.1938
due for reply on 27-07-2017

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2014-15	2015-16	2016-17	2017-18
A & N ISLANDS	0.00	3.40	3.00	5.00
ANDHRA PRADESH	116.10	234.17	342.21	165.20
ARUNACHAL PRADESH	14.61	38.71	65.09	66.55
ASSAM	185.78	474.27	747.58	300.65
BIHAR	0.00	221.55	131.86	0.00
CHHATTISGARH	28.12	144.72	584.46	320.74
D & N HAVELI	0.00	0.00	0.00	1.50
DAMAN & DIU				1.00
GOA	0.00	1.05	0.00	0.00
GUJARAT	156.07	478.22	751.23	0.00
HARYANA	5.93	32.76	68.79	0.00
HIMACHAL PRADESH	130.17	4.37	117.30	0.00
JAMMU & KASHMIR	103.08	4.05	59.51	73.91
JHARKHAND	23.05	97.32	455.46	184.61
KARNATAKA	312.54	450.77	419.56	113.83
KERALA	33.97	8.50	196.28	0.00
MADHYA PRADESH	0.00	374.33	1210.77	369.56
MAHARASHTRA	236.11	567.45	528.94	477.66
MANIPUR	9.18	44.19	27.28	0.00
MEGHALAYA	0.00	35.65	75.70	0.00
MIZORAM	0.00	3.32	10.98	0.00
NAGALAND	20.87	10.83	64.12	0.00
ODISHA	65.84	571.50	863.65	241.20
PUDUCHERRY	2.00	4.40	0.00	4.44
PUNJAB	0.00	38.70	197.02	132.61
RAJASTHAN	271.57	938.73	777.30	291.66
SIKKIM	3.89	6.12	6.87	1.21
TAMIL NADU	205.12	78.94	537.02	242.87
TELANGANA	105.62	128.39	135.72	70.63
TRIPURA	50.65	38.89	24.98	0.00
UTTAR PRADESH	237.99	565.39	1153.33	520.98
UTTARAKHAND	40.52	49.37	348.05	132.03
WEST BENGAL	371.52	712.92	655.50	251.05
	2730.30	6362.96	10559.58	3968.88